# TRANS FINANCIAL RESOURCES LIMITED

Registered Office: 4th Floor, Vagheela Avenue, Mr. Havmoro Restaurant, Navrangpura, Ahmedabad – 380009
Tel: +91-79-26402089 | Email: tfl4444@gmail.com | CIN: L70106GJ1994PLC022954

Open Offer for acquisition of up to 30,38,300 Equity Shares from the Equity Shareholders of Trans Financial Resources Limited ("Target Company") by Mr. Rishil H. Parmik and Mr. Siddharth Hans ("the Acquirers").

This Post Offer Advertisement is being issued by Chartered Capital And Investment Limited, ("Manager to the Offer"), for and on behalf of Mr. Rishil H. Parmik and Mr. Siddharth Hans ("the Acquirers"), in connection with the offer made by the Acquirers, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("SEBI (SAST) Regulations"). The Detailed Public Statement ("DPS") with respect to the aforementioned offer made by the Acquirers had appeared in (i) Financial Express (English) (all editions), (ii) Jansatta (Hindi) (all editions), (iii) Financial Express ( Gujarati) (Ahmedabad edition) and (iv) Mumbai Lakshadeep ( Marathi) (Mumbai edition) which published on Tuesday, September 11, 2018.

## 1. Name of the Target Company:
Trans Financial Resources Limited

## 2. Name of the Acquirer(s) and PAC:
Mr. Rishil H. Parmik and Mr. Siddharth Hans

## 3. Name of the Manager to the Offer:
Chartered Capital And Investment Limited

## 4. Name of the Registrar to the Offer:
Link Intime India Private Limited

## 5. Offer Details:
- **a. Date of Opening of the Offer:** Monday, December 31, 2018
- **b. Date of Closure of the Offer:** Friday, January 11, 2019
- **c. Date of Payment of Consideration:** Monday, January 21, 2019

## Sr. No. | Particulars | Proposed in the Offer Document | Actuals
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7.1 | Offer Price | ₹ 15 | ₹ 15
7.2 | Aggregate number of shares tendered | 30,38,300* | 17,810
7.3 | Aggregate number of shares accepted | 30,38,300* | 3,010
7.4 | Size of the Offer (Number of Shares multiplied by offer price per share) | ₹ 4,55,74,500* | ₹ 45,150
7.5 | Shareholding of the Acquirer before Preferential Allotment / Public Announcement ("PK") (No. & %) | Nil | Nil
7.6 | Shares Acquired by way of Preferential Allotment
  - Number
  - % of Fully Diluted Equity Share Capital
  | 66,66,668 | 57.05%* | 66,66,668 | 57.05%*
7.7 | Shares Acquired by way of Open Offer
  - Number
  - % of Fully Diluted Equity Share Capital
  | 30,38,300* | 26.00%* | 3,010 |
7.8 | Shares acquired after Detailed Public Statement
  - Number of shares acquired
  - Price of the shares acquired
  - % of the shares acquired
  - The Acquirers have not acquired any Equity Shares other than those acquired through Preferential Allotment which triggered off the Regulations
  | The Acquirers have not acquired any Equity Shares other than those acquired through Preferential Allotment which triggered off the Regulations
7.9 | Post offer holding of Acquirers
  - Number
  - % of Fully Diluted Equity Share Capital
  | 37,08,300 | 73.88%* | 50,16,090 |
7.10 | Pre offer shareholding of the Public
  - Number
  - % of Fully Diluted Equity Share Capital
  | 19,80,800* | 42.92%** |

*Assuming full acceptance in Offer

Calculated based on the pre preferential allotment Equity Share Capital of the Target Company.

Subject to the compliance with the provisions of regulation 31A of SEBI (LODR) Regulation, the existing promoters will be transferred to public category.

8. The Acquirers accept full responsibility, severally and jointly, for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.

9. A copy of this Post Offer Advertisement will be available on the websites of SEBI (www.sebi.gov.in), BSE Limited (www.bseindia.com) and the registered office of the Target Company.

Capitalize terms used but not defined in this advertisement shall have the meanings assigned to such terms in the PA and/or DPS and/or Letter of Offer.

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**ISSUED BY MANAGER TO THE OFFER**

Chartered Capital and Investment Limited
Contact Person: Mr. Manoj Kumar Ramrakhany / Mr. Sagar Bhatt
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Tel: +91-79-2657 7571/2657 5337 | Fax: +91-79-2657 5371
Email: info@charteredcapital.net | SEBI Registration No.: INM000004018
Investor Grievance Email: investorrelation@charteredcapital.net

Place: Ahmedabad
Date: January 23, 2019